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BENCH-I

NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA

C.P.No.114/2014
CA-1565/2015
IA-72/2016
IA-60/2017

Present: Hon'ble Member (J) Shri Vijai Pratap Singh
Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 27th November 2017, 10.30 A.M

Name of the Company	Usha Kumar & Anr. -Versus- Kumar Techno Refractories Mfg Co. Pvt.Ltd & Ors		
Under Section	397/389		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

1. RAJIB RATH

2. Sashi Agarwal

Respondent No 2,3
8

Rajib Rath
27/11/17
Sashi Agarwal

1. SWARNA CHOUBEY ADV.

2. SIDHARTHA SHARMA ADV.

Petitioner.

27/11/2017

ORDER

Ld. Counsel for the petitioners and the respondent nos.
2, 3 and 8 are present.

List on 21/12/2017.

sd

(Jinan K.R.)
Member (J)

sd

(V.P.Singh)
Member (J)